

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3451
ANSWERED ON:16.04.2010
SCHEMES FOR NOMADIC TRIBES
Anuragi Shri Ghansyam

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the schemes being implemented for the welfare of nomadic tribes in the country;
- (b) the details of Non-Government Organisations implementing the said schemes;
- (c) whether the Government proposes to chalk out any action plan for providing housing and other Government facilities to these nomads; and
- (d) if, so the details thereof

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

- (a): The Ministry of Tribal Affairs deals only with Scheduled Tribes specified under Article 342 of the Constitution and does not deal with nomadic tribes. Hence, it has no schemes for nomadic tribes.
- (b), (c) & (d): Does not arise.